

संचार मंत्रालय के राज्य मंत्री (श्री राम निवाज मिर्धा) : (क) 31-10-85 को इलाहाबाद में, 8,513 टेलीफोन कनेक्शन कार्य कर रहे थे।

(ख) 31-10-85 को इलाहाबाद में नए टेलीफोन कनेक्शनों के लिए 1621 नाम प्रतीक्षा-सूची में थे।

(ग) सातवीं योजना के दौरान वर्तमान प्रतीक्षा-सूची को उत्तरोत्तर निपटाए जाने की संभावना है।

Curtailment of production of essential drugs by M/s Glaxo Laboratories

2209. SHRI PRAVIN KUMAR PRAJA. PATI; Will the Minister of INDUSTRY be pleased to state:

(a) Whether it is a fact that according to the balance sheets of M/s. Glaxo Laboratories for period ending 30th June, 1984 and 1985 they indicated a continuous process of curtailment of production of essential medicine^ such as Vaccines and Antibiotics and excess production of ointments, tablets, liquid, and capsules,

(b) whether the production of tablets, capsules, ointments and liquids in eight to ten times more than permitted capacity of each whereas production of vaccines and antibiotics indicates shortfall in the same ratio;

(c) if so, what are the reasons therefor;

(d) whether there is any provision under I (D&R) Act or Drug Policy to check unauthorised production and insist obligation of production of essential drugs; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) to (c) The company tailors its production to the market demand; however, the company conforms to the ratio parameters eligible under the 1978 Drug Policy.

(d) and (e) Under the KD&R) Act. manufacture without a valid industrial approval is an offence. A Company cannot be compelled to produce a particular product, whether essential or not.

Anti-TB Drug

2210. SHRI PRAVIN KUMAR PRAJA PATI; Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 965 given in the Rajya Sabha on the 25th November, 1985 and state:

(a) whether Ethambutol and Rifampicin are Anti-TB and Anti-Leprosy drugs;

(b) what is the mark up allowed on formulations based on these drugs and what is the mark up allowed on other anti-TB and Leprosy drugs alongwith name of each drug and mark up allowed in each case;

(c) whether it is a fact that since 1980 formulators have been making unintended benefits on these medicines if so what is the total amount worked out on these two drugs upto 30th November 1985;

(d) when did it come to the notice of Government;

(e) what are the names of companies to whom notices were issued along with date;

(f) what are the details of amount so far recovered on these medicines;

(g) whether it is also a fact that Ethambutol is available in open market at Rs. 550/- per Kg; and

(h) if so, what steps were taken to reduce the prices of Ethambutol formulations?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) Rifampin is an Anti-T.B. and Anti-Leprosy drug whereas Ethambutol is an Anti-T.B. drug only.

(b) Mark-up is allowed in accordance with the provisions of Drugs (Prices Control) Order, 1979 on Anti-T.B. and Anti-Leprosy drug.

(c) On account of the difference between the price of Rifampicin allowed in the formulations and the actual landed cost of import in spite of six reduction in rates between August 1981 and September 1984 certain excess amount had accrued to the

formulators. The process of scrutinising the records to calculate the final amount due from each manufacturer is on.

(d) and (e) The instances of excess amount accrued to the formulators on Rifampicin came to Government's notice in 1984. Details of notices issued are given in the attached Statement (See below).

(f) No amount has so far been recovered on Rifampicin, but the process of re-

covery is on in accordance with the due procedure of law.

(g) and (h) Price of Rs. 6811- per kg. fixed by the Government for Etham-burol is the maximum sale price and the manufacturers of the bulk drug can sell it at any price not exceeding the maximum; sale price. Prices are constantly under review.

Statement

| Sl. No. | Name of the Company | Date of Notice |
|---------|---|----------------|
| 1 | M/s. Hindustan Antibiotics Limited | 19-5-1984 |
| 2 | M/s. Bombay Drug House | - do - |
| 3 | M/s. Lyka Laboratories | - do - |
| 4 | M/s. P.C.I. | - do - |
| 5 | M/s. Albert David | - do - |
| 6 | M/s. Biochem Pharmaceuticals | - do - |
| 7 | M/s. Dolphin Laboratories | - do - |
| 8 | M/s. Micro Labs. | - do - |
| 9 | M/s. Alembic Chemical Works Co. Ltd. | 16-5-1984 |
| 10 | M/s. Cadila Laboratories | - do - |
| 11 | M/s. Themis Chemicals | - do - |
| 12 | M/s. Sarabhaj Chemicals | - do - |
| 13 | M/s. Pharmed Pvt. Ltd. | - do - |
| 14 | M/s. Ranbaxy Laboratories Limited | - do - |
| 15 | M/s. Lupin Laboratories | 10-5-1984 |
| 16 | M/s. I.D.P.L. | 19-5-1984 |
| 17 | M/s. Ethico Drugs & Chemicals (Mfg.) Ltd. | 6-2-1985 |
| 18 | M/s. Mercury Labs. | 19-5-1984 |
| 19 | M/s. Astra-IDL | 19-5-1984 |
| 20 | M/s. Carter-Wallace | 19-5-1984 |